CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 284 OF 2003

Monday, this the 7th day of November 2005.

CORAM:

HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. M.A.Josekutty
 Trained Graduate Teacher (Mathematics)
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- 2. M.Sadanandan
 Trained Graduate Teacher (Sanskrit)
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 Trivandrum 695 001

Applicants

(By Advocate Mr.K.P.Dandapani)

Versus

- The Commissioner
 Kendriya Vidyalaya Sangathan
 18 Institutional Area, Shaheed Jeet Singh Marg
 New Delhi 110 016
- The Joint Commissioner (Administration)
 Kendriya Vidyalaya Sangathan
 18 Institutional Area, Shaheed Jeet Singh Marg
 New Delhi 110 016

Respondents

[By Advocate M/s Iyer & Iyer]

ORDER (oral)

HON'BLE Mr. K.V.SACHIDANANDAN, JUDICIAL MEMBER

The issue involved in this case is the challenge of the earlier guidelines. When the matter came up for hearing, the learned counsel for applicants submitted that as per the new guidelines, there is a change in the policy and therefore the O.A has become infructuous.

According to the submission made by the learned counsel for applicant, the OA is dismissed as infructuous.

Dated, the 7th November, 2005.

N.RAMAKRISHNAN ADMINISTRATIVE MEMBER K.V.SACHIDANANDAN JUDICIAL MEMBER